## HIGH COURT OF ORISSA, CUTTACK

No.RT35dtd. 20.05.2020

## **NOTICE**

As directed, it is hereby notified for information of all concerned that considering the forecast of heavy rain and effects of Super Cyclone *Amphan*, functioning of Hon'ble Court's office shall remain suspended on 20.05.2020.

REGISTRAR (JUDICIAL)

Memo No. RT-36 dtd. 20.05.2020

- 1. Advocate General, Odisha
- 2. President, Orissa High Court Bar Association
- 3. Secretary, Orissa High Court Bar Association
- 4. All Officers and all Superintendents of the Court
- 5. Secretarial Staff of Hon'ble the Chief Justice and Hon'ble the Judges
- 6. Notice Board of the Hon'ble Court
- 7. NIC for uploading in Website For information.

SPECIAL OFFICER (SPL. CELL)